

| Sr.No. | Name | Identification No. | Details of Claim received | | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks |
|--------------|--|--------------------|---------------------------|------------------|--------------------------|--------------------------------|----------------------------|----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of Claim | Amount covered by interest | Amount covered by gurantee | Whether related party? | | | | | |
| 205 | Rupa Khimji Vora | 147 | 1-Apr-2020 | ₹ 2,25,427 | ₹ 57,390 | Maintenance | | | No | | | ₹ 1,68,037 | - | |
| 206 | Richard Matthew Dsouza & Mrs.Lulizinha Richard Dsouza | 41 | 28-Jan-2020 | ₹ 41,460 | ₹ 41,150 | Maintenance | | | No | | | ₹ 300 | - | |
| 207 | Sai Venkata Ramana Damarla | 148 | 5-May-2020 | ₹ 2,06,472 | ₹ 2,06,472 | Maintenance | | | No | | | - | - | |
| 208 | Mrs. Tasnim Haider Shaikh | 149 | 12-May-2020 | ₹ 14,02,500 | - | Delayed Possession | | | No | | | ₹ 14,02,500 | - | Insufficient documents to support the claim |
| 209 | Mr. Hasan Ali Khan Dalwai & Mrs. Kurratulain Hasan Dalwai | 150 | 19-May-2020 | ₹ 9,83,400 | - | Delayed Possession | | | No | | | ₹ 9,83,400 | - | Insufficient documents to support the claim |
| 210 | Shree Krishna Enterprises | 169 | 19-Jun-2020 | ₹ 3,69,42,832 | ₹ 3,69,42,832 | High Court Order | | | No | | | - | - | |
| 211 | Ameri Fincap Limited | 164 | 23-Jun-2020 | ₹ 1,14,47,67,123 | ₹ 1,00,00,00,000 | Others | | | No | | | ₹ 14,47,67,123 | - | |
| 212 | Premier Residences H CHS LTD | 151 | 27-Aug-2020 | ₹ 67,31,359 | ₹ 49,65,394.00 | Society Claim | | | No | | | ₹ 17,65,965 | - | Refer Note No. 4 |
| 213 | Metroplis Co-operative Housing Society | 152 | 5-Sep-2020 | ₹ 59,63,68,425 | - | Society Claim | | | No | | | ₹ 59,63,68,425 | - | Claim rejected vide email dated 13.10.2020 |
| 214 | HDL RESIDENCY PARK BLDG 'A' CHS LTD. | 153 | 7-Sep-2019 | ₹ 1,71,903 | - | Maintenance of HDL owned flats | | | No | | | ₹ 1,71,903 | - | Please Submit SIGNED FORM F |
| 215 | Premier Residences 'A' Co-op. Housing Society Ltd. | 154 | 8-Sep-2019 | ₹ 4,96,00,653 | - | Society Claim | | | No | | | ₹ 4,96,00,653 | - | Please Submit SIGNED FORM F |
| 216 | Premier Residences K CHS Ltd | 155 | 13-Jul-2020 | ₹ 1,80,23,803 | ₹ 52,58,381 | Society Claim | | | No | | | ₹ 1,27,65,422 | - | Refer Note 4 |
| 217 | Shakti Shaikh | 156 | 14-Jul-2020 | ₹ 17,56,500 | - | Delayed Possession | | | No | | | ₹ 17,56,500 | - | Insufficient documents to support the claim |
| 218 | Premier Exotica 1B Co-op. Housing Society Ltd | 157 | 10-May-2020 | ₹ 6,12,51,731 | - | Society Claim | | | No | | | ₹ 6,12,51,731 | - | Refer Note No. 4 |
| 219 | Raju Onkarnath Khandelwal and Era Raju Khandelwal | 158 | 13-Oct-2020 | ₹ 5,13,216 | ₹ 5,13,216 | Maintenance | | | No | | | - | - | |
| 220 | Late Shri. Jaswanti Rai Mehta through legal heir Priti Meghani and Rambabu Prabhudayal Agarwal | 159 | 25-Aug-2020 | ₹ 0 | - | Removal of Land from Layout | | | No | | | - | - | Refer Note No. 5 |
| 221 | Dheeraj Vishwas Co-op. Hsg Society Ltd | 161 | 1-Nov-2020 | ₹ 56,79,545 | - | Society Claim | | | No | | | ₹ 56,79,545 | - | MCGM Claim has been accepted. |
| 222 | Lalit Mohan Mehta | 162 | 7-Jan-2020 | ₹ 63,83,000 | ₹ 63,83,000 | Directors Commission | | | No | | | - | - | |
| 223 | Navin Chheda | 163 | 24-Nov-2020 | ₹ 6,00,00,000 | - | Others | | | No | | | ₹ 6,00,00,000 | - | Claim does not belong to HDIL |
| 224 | Sachin Bajirao Khandare | 205 | 1-Dec-2020 | ₹ 1,83,456 | ₹ 1,83,456 | Maintenance | | | No | | | - | - | |
| 225 | Krishna Anna Nalawade | 206 | 2-Dec-2020 | ₹ 1,82,172 | ₹ 1,82,172,00 | Maintenance | | | No | | | - | - | |
| 226 | Santosh Soma Madgunde | 207 | 3-Dec-2020 | ₹ 2,86,770 | ₹ 2,86,770 | Maintenance | | | No | | | - | - | |
| 227 | Ramachandran N. Nadar & Jeeva R. Nadar | 208 | 3-Dec-2020 | ₹ 1,83,456 | ₹ 1,83,456 | Maintenance | | | No | | | - | - | |
| 228 | Bhavesh Dinesh Vira | 209 | 3-Dec-2020 | ₹ 2,06,472 | ₹ 2,06,472 | Maintenance | | | No | | | - | - | |
| 229 | Yogendra Phoocharand Dubey | 210 | 4-Dec-2020 | ₹ 1,54,103 | ₹ 1,37,592,00 | Maintenance | | | No | | | ₹ 16,511 | - | Refer Note No. 6 |
| 230 | Punjab and Maharashtra Co-operative Bank Ltd | 211 | 5-Dec-2020 | ₹ 47,00,00,000 | ₹ 47,00,00,000 | FSI | | | No | | | - | - | |
| 231 | Rajakumar Alankamony & Mary Deepa Rajakumar | 212 | 19-Dec-2020 | ₹ 58,632 | ₹ 58,632 | Maintenance | | | No | | | - | - | |
| 232 | Jagdish Nankram Nankani | 213 | 24-Jan-2021 | ₹ 55,081 | ₹ 46,040 | Maintenance | | | No | | | ₹ 7,041 | - | Refer Note No. 6 |
| 233 | Nivedita Sachin Khandare | 214 | 16-Mar-2021 | ₹ 2,59,000 | ₹ 1,73,470 | Maintenance | | | No | | | ₹ 87,530 | - | Refer Note No. 2 & 6 |
| 234 | Mr. Vijay Shivaji Chavan and Mrs.Rohini Vijay Chavan | 215 | 19-Mar-2021 | ₹ 1,86,975 | ₹ 1,63,434 | Maintenance | | | No | | | ₹ 23,541 | - | Refer Note No. 6 |
| 235 | Mr. Anil G Nair | 216 | 4-Apr-2021 | ₹ 2,21,276 | ₹ 1,89,197 | Maintenance | | | No | | | ₹ 32,079 | - | Refer Note No. 6 |
| 236 | Premier Residences D CHS Ltd. | 217 | 4-Apr-2021 | ₹ 2,01,12,401 | - | Society Claim | | | No | | | ₹ 2,01,12,401 | - | Refer Note No. 4 |
| 237 | Jyoti Deepak Khadake | 218 | 25-Jun-2021 | ₹ 5,00,000 | ₹ 5,00,000 | Maintenance | | | No | | | - | - | Provisionally admitted.Submit supporting documents |
| 238 | Mrs. Firoza Pradeepkumar Roy & Mr. Pradeep Kumar Roy | 219 | 20-Oct-2021 | ₹ 1,77,51,917 | - | Flat | | | No | | | ₹ 1,77,51,917 | - | Please Submit FORM CA |
| TOTAL | | | | | ₹ 6,20,40,47,803 | ₹ 1,80,23,61,082 | | | | | | ₹ 4,40,16,86,721 | ₹ 0 | |

Notes :

1. The claim amounts are admitted only if amount is paid to Corporate Debtor before 20.08.2019 i.e CIRP commencement date.
2. The amounts admitted are as per the records of Corporate Debtor i.e. M/s. Housing Development and Infrastructure Limited
3. The provisionally admitted claims shall be requested to submit documents as communicated to them.
4. For claims received from societies, only the amount paid on behalf of HDIL, before handing over of society are accepted.
5. The claims are rejected if the claim amount is not quantified.
6. Taxes paid in any form are not accepted.